

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

Petition No. 101/GT/2026

Subject : Petition for approval of tariff of Korba STPS Stage-III (500 MW) for the period from 1.4.2024 to 31.3.2029.

Petitioner : NTPC Limited

Respondents : MPPMCL and others.

Date of Hearing : **25.5.2026**

Coram : Shri Jishnu Barua, Chairperson
Shri Ramesh Babu V., Member
Shri Harish Dudani, Member
Shri Ravinder Singh Dhillon, Member

Parties Present : Ms. Swapna Seshadri, Advocate, NTPC
Ms. Ritu Apurva, Advocate, NTPC
Ms. Pragya Pushkar, Advocate, NTPC
Ms. Nishtha Goel, Advocate, MSEDCL
Shri Ravi Sharma, Advocate, CSPDCL
Shri Aryan Chanda, Advocate, CSPDCL
Shri Saurabh Mishra, Advocate. MPPMCL

Record of Proceedings

During the hearing, the learned counsel for the Petitioner submitted that the additional information sought by the Commission, vide the Technical Validation letter dated 24.4.2026, had been furnished, after serving a copy on the Respondents. Learned counsel for the Respondents sought time to file their respective replies to the Petition as well as the said information.

2. After hearing the parties, the Commission directed the Petitioner to furnish the following additional information, on an affidavit, after serving a copy thereof on the Respondents, on or before **19.6.2026**:

Certify that the projected new ash dyke exclusively serves Korba-III STPS and is not shared with Korba-I & II STPS.

3. The Respondents are permitted to file their respective replies to the Petition and the additional information furnished by the Petitioner, on or before **17.7.2026**, after serving a copy on the Petitioner, who may file their rejoinder, if any, by **31.7.2026**.

4. The Petition shall be listed for hearing on **7.8.2026**.

By order of the Commission

**Sd/-
(T.D. Pant)
Joint Chief (Law)**

